



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,4th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 1 i.e. ORIGINAL COURT NO. 1.**

THIS BENCH WILL SIT AT 10:30 A.M.

**SINGLE BENCH OF HONOURABLE MR.JUSTICE
S.SAIKIA WILL SIT AFTER RISING OF THIS BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
1	WP(C)/8068/2019 (AT 10:30 A.M.)	RAJU CHAKRABORTY AND 58 ORS. Versus STATE OF ASSAM AND 5 ORS.	MR. N DHAR MS. S DASGUPTA	SC, ELEM. EDU SC, SSA
	WITH			
2	WP(C)/5572/2017	RAJU CHAKRABORTY and 58 ORS Versus STATE OF ASSAM and 5 ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR	SC, ELEMENTARY EDUCATION SC, SSA
	WITH			
3	WP(C)/7147/2017	SIDHARTHA SANKAR DEY and 49 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA MS.U BARUAH	SC, ELEMENTARY EDUCATION SC, SSA
	WITH			
4	WP(C)/7387/2017	SATYAJYOTI NATH and 45 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MRM J QUADIR MR.S Y AHMED MR.N ANSARI	SC, ELEMENTARY EDUCATION SC, SSA

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LEAVE NOTE OF ADVOCATES FOR 04/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 2 i.e. ORIGINAL COURT NO. 2.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

14	AB/2173/2020 FIXED	TARAP ALI AHMED @ TARAF ALI AND 11 ORS. Versus THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM
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BAIL HEARING

15	AB/2130/2020 (CONNECTED WITH ITEM NO. 2 IN THE DAILY CAUSE LIST), FIXED	ANANTA TAYUNG Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 04/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 3 i.e. ORIGINAL COURT NO. 3.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10
IN THE MORNING SESSION AND ITEM NOS. 11
TO 31 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
28	Bail Appln./1612/2020 FIXED	AMINA BIBI @ ASIYA KHATOON Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
29	Bail Appln./1760/2020 (PDF COPY)	MD. RUSTAM @ MD. RUSTOM Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
MOTION				
30	AB/2281/2020 (PDF COPY)	ATOWAR RAHMAN AND 4 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED	PP, ASSAM
OTHER MATTERS				
31	WP(C)/2587/2020 (ADMISSION), (CONNECTED WITH ITEM NO. 16 TO 26 IN THE DAILY CAUSE LIST)	BIKASH UPADHYAYA Versus THE STATE OF ASSAM AND 3 ORS	MR D DAS MR. R HAZARIKA MR S SARMA MR J ROY	GA, ASSAM SC, APSC

LEAVE NOTE OF ADVOCATES FOR 04/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 6 i.e. ORIGINAL COURT NO. 7.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15
IN THE MORNING SESSION AND ITEM NOS. 16
TO 32 IN THE AFTERNOON SESSION.**

**ITEM NO. 29 AND 30 WILL BE TAKEN VIA
REMOTE VIDEO CONFERENCING.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
29	AB/2190/2020	KHAYRUL ISLAM HAZARI Versus THE STATE OF ASSAM	MR. I ALAM MR. T SK	PP, ASSAM
30	AB/2191/2020	KHAYRUL ISLAM HAZARI Versus THE STATE OF ASSAM	MR. I ALAM MR. T SK	PP, ASSAM
BAIL HEARING (BA)				
31	Bail Appln./1384/2020 FIXED	RUPESH KUMAR AND ANR Versus THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
32	Bail Appln./1575/2020 FIXED	ASHADUL HAQUE AND ANR Versus THE STATE OF ASSAM	MR. A SARMA MR. S MUNIR MR. C K NATH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 7 i.e. ORIGINAL COURT NO. 9.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10
IN THE MORNING SESSION AND ITEM NOS. 11
TO 20 IN THE AFTERNOON SESSION.**

**ITEM NO. 18 , 19 AND 20 WILL BE TAKEN VIA
REMOTE VIDEO CONFERENCING.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
18	WP(C)/3018/2020	M/S. RONAK CONSTRUCTION Versus THE UNION OF INDIA AND 5 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	GA, ASSAM ASSTT.S.G.I. SC, F C I SC, AFDC
19	WP(C)/3109/2020	GAUTAM CHAKRABORTY Versus THE UNION OF INDIA AND 8 ORS.	MR. K N CHOUDHURY MR A TEWARI MS NILAKSHI SARMA MS. P ADHIKARI	ASSTT.S.G.I.
20	WP(C)/3372/2020	CENT PLY Versus UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST ASSTT.S.G.I.
21	WP(C)/3518/2020 (PDF COPY)	DEVI ENGINEERING AND CONSTRUCTION PVT. LTD. Versus OIL INDIA LTD. AND ANR.	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, OIL

LEAVE NOTE OF ADVOCATES FOR 04/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 10

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT IN VIRTUAL COURT
NO.8 i.e. ORIGINAL COURT NO. 10.**

**ITEM NO. 12 WILL BE TAKEN VIA REMOTE
VIDEO CONFERENCING.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
11	PIL(Suo Moto)/5/2020	XXXX Versus THE STATE OF ASSAM	MR. T J MAHANTA, SC, GHC GA, ASSAM	
ADMISSION				
12	WP(C)/3241/2019	PRAKASH GOGOI Versus THE UCO BANK AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR. M SAHEWALLA	MR. G C PHUKAN MR. K GOGOI MR. A R TAHBILDAR MR. M SHARMA

LEAVE NOTE OF ADVOCATES FOR 04/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
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4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO.8 i.e. ORIGINAL COURT NO. 10.]**

**THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/2982/2020 FIXED	M/S. H.R.D. COMMERCIAL AND INDUSTRIAL SECURITY FORCE PVT. LTD. Versus THE UNION OF INDIA AND 5 ORS.	MR. S SAHU MR. M K ALI	ASSTT.S.G.I.
2	WP(C)/3339/2020 FIXED	DIBRUGARH FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK	GA, ASSAM SC, M A C
3	WP(C)/3423/2020 B/O	JOYSHREE SAIKIA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. J C GOGOI MR B ISLAM MR. MD SAMIM ALI	SC, HEALTH
4	WP(C)/3482/2020 (PDF COPY)	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA	GA, ASSAM
5	WP(C)/3517/2020 (PDF COPY) B/O	M/S SHIVAM ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A CHAUDHURY MR. P MAHANTA MR. R B GOHAIN	SC, PNRD
<u>BAIL HEARING (BA)</u>				
6	Bail Appln./1664/2020 FIXED	RANJIT DOLEY Versus THE STATE OF ASSAM	MR. A DUTTA MR B TAID	PP, ASSAM
<u>BAIL HEARING</u>				
7	AB/3307/2019 (BY SLIP)	IBRAHIM ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. S F MAITAI SUSHMITA SENGUPTA	SC, FOREST PP, ASSAM
8	AB/1521/2020 FIXED	KASHEM KHAN AND ANR. Versus THE STATE OF ASSAM	MR. T AHMED	
9	AB/2146/2020 FIXED	LALCHAND ALI AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM
10	AB/2187/2020 FIXED	MOZIBAR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/09/2020

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2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 9 i.e. ORIGINAL COURT NO. 11.]**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 12
IN THE MORNING SESSION AND ITEM NOS. 13
TO 20 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
18	Tr.P.(C)/20/2020	JOLLY DAS SHARMA Versus RATNESH KUMAR SHARMA	MR. P P DUTTA MR T GOGOI	
<u>STAY MATTERS</u>				
19	CRP(I/O)/228/2019 (ORDERS), FIXED	NURUN NEHAR AND 5 ORS. Versus ABDUL RAJEK MALLIK AND ANR.	MR H DAS MR. B C DEKA	MR. M U MAHMUD MS F N ZAMAN MS. R AHMED
	WITH I.A.(Civil)/1095/2020 in CRP(I/O)/228/2019	NURUN NEHAR AND 5 ORS. Versus ABDUL RAJEK MALLIK AND ANR.	MR H DAS	
	WITH I.A.(Civil)/1097/2020 in CRP(I/O)/228/2019	NURUN NEHAR AND 5 ORS. Versus ABDUL RAJEK MALLIK AND ANR.	MR H DAS	
	WITH I.A.(Civil)/1098/2020 in CRP(I/O)/228/2019	NURUN NEHAR AND 5 ORS. Versus ABDUL RAJEK MALLIK AND ANR.	MR H DAS	MR. M U MAHMUD MR S ISLAM MR S H MAHMUD
<u>OTHER MATTERS</u>				
20	I.A.(Civil)/1405/2020 (ORDERS) in RSA/17607/2019	NO. 3 SALBARI JANAKALYAN MOHILLA SAMITEE Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MR. A DUTTA	SC, REVENUE
	WITH RSA/17607/2019 (Filing Number)	NO. 3 SALBARI JANAKALYAN MOHILLA SAMITEE Versus THE STATE OF ASSAM AND ANR		

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LEAVE NOTE OF ADVOCATES FOR 04/09/2020

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2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 10 i.e. ORIGINAL COURT NO. 13.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10
IN THE MORNING SESSION AND ITEM NOS. 11
TO 21 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
20	Bail Appln./1669/2020 FIXED	PRANJAL DAS Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. D GOGOI	PP, ASSAM
<u>OTHER MATTERS</u>				
21	CrI.A./71/2020 (ORDERS), WITH OFFICE NOTE	SRI DHRUBA SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. P KATAKI DR. B N GOGOI MRS R BEGUM MS. M DEVI MR N BARUAH	PP, ASSAM
	WITH I.A.(CrI.)/165/2020 in CrI.A./71/2020	SRI DHRUBA SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 11 i.e. ORIGINAL COURT NO. 15.]**

**THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH.**

**ITEM NO. 1 AND 9 WILL BE TAKEN VIA REMOTE
VIDEO CONFERENCING.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1591/2020	ST. ROMER KOM Versus THE UNION OF INDIA	MR. A M BORA MR. D GOGOI MR. D K BAIDYA	SC, NCB
2	Bail Appln./1716/2020	MD. MAJNU SEKH Versus THE STATE OF ASSAM	MRS P RAI MR H BEZBARUA	PP, ASSAM
<u>MOTION</u>				
3	AB/1371/2020	RAFIKUL SK. @ RUPCHAN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MS F INTAZ MR. Z H AHMED	PP, ASSAM
4	AB/1482/2020	AMARENDRA KALITA Versus THE STATE OF ASSAM	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. M A LASKAR	MR. A H M R CHOUDHURY (FOR INFORMANT) PP, ASSAM
5	AB/2153/2020	AZAHAR ALI SK. @ AJAHAS ALI SK. Versus THE STATE OF ASSAM	MR. D DEKA	PP, ASSAM
<u>BAIL HEARING</u>				
6	AB/4588/2019 FIXED	BILUL KALITA Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. T K MISRA, ADDL. P.P., ASSAM PP, ASSAM
7	AB/1554/2020 FIXED	PARESH MAZUMDER Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
8	AB/1934/2020	NAYANTARA DOLEY PADI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MS. A KALITA	PP, ASSAM
<u>ORDERS</u>				
9	I.A.(CrI.)/255/2020 AB 774/2020(D/O) in AB/774/2020	MALAYA GHOSH Versus BIDYUT DAS AND ANR	MR. S S S RAHMAN MR. M R SODIAL MS. M GHOSH	MR. S C BISWAS MR. P S BISWAS PP, ASSAM

10 I.A.(CrI.)/430/2020
Bail Appln./1309/2020 (D/O)
in Bail Appln./1309/2020

SAYED HUSSAIN @ ABU SAYED
Versus
THE STATE OF ASSAM

MR. I HUSSAIN

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 12 i.e. ORIGINAL COURT NO. 16.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15
IN THE MORNING SESSION AND ITEM NOS. 16
TO 32 IN THE AFTERNOON SESSION.**

**THESE ITEMS WILL BE TAKEN VIA REMOTE
VIDEO CONFERENCING.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
28	Cont.Cas(C)/318/2020	SANATAN TALUKDAR AND 6 ORS. Versus PREETAM KR. SAIKIA AND ANR.	MR. R C SAIKIA MR S DAS	
29	WP(C)/2809/2020 CAVT. NO.0272/2020 FIXED	NAYAK INFRASTRUCTURE PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. A CHETIA MR. M SAHEWALLA	MR G GOSWAMI FOR CAVEATOR
30	WP(C)/3364/2020	M/S. S.M. CEMENT INDUSTRIES Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	DR. A SARAF MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
31	WP(C)/3381/2020 FIXED	BINDESWARI SINGH AND 18 ORS Versus FOOD CORPORATION OF INDIA AND 3 ORS	MR A DASGUPTA MS. B DAS	MR. A K DUTTA SC, F C I ASSTT.S.G.I.
32	WP(C)/3389/2020	M/S. NEW AGE PETCOKE PVT. LTD. Versus THE UNION OF INDIA AND 11 ORS.	MR G N SAHEWALLA MD ASLAM MRS. S S BAWARI MR. A CHETIA MS. S. TODI	SC, I O C

LEAVE NOTE OF ADVOCATES FOR 04/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,4th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 13 i.e. ORIGINAL COURT NO. 18.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10
IN THE MORNING SESSION AND ITEM NOS. 11
TO 30 IN THE AFTERNOON SESSION.**

THIS BENCH WILL SIT AT 10:30 A.M.

**ITEM NO. 30 WILL BE TAKEN VIA REMOTE
VIDEO CONFERENCING]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
26	Bail Appln./1666/2020 FIXED	RUBUL DULIA AND ANR Versus THE STATE OF ASSAM	MR. S U AHMED MR. S ISLAM MR A HAWARI	PP, ASSAM
	WITH			
27	AB/2235/2020	VISHAL JAIN Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR S DUTTA MR. SIDHANT DUTTA	PP, ASSAM
	WITH			
28	AB/2243/2020	MANOJ KUMAR JAIN Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR S DUTTA MR. SIDHANT DUTTA	PP, ASSAM
<u>BAIL HEARING</u>				
29	AB/1945/2020 FIXED	Jiyarul Haque @ Jiyar Ali Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
<u>OTHER MATTERS</u>				
30	CrI.Rev.P./59/2014 (ORDERS), WITH LCR 4 FILES	SANJAY KUMAR JANA Versus THE STATE OF ASSAM and 9 ORS	MR.G N SAHEWALLA MR.P BORA MS.R JAIN MR.P DEKA MD.ASLAM	MR. N ZAMAN (R9) MR. A GANGULY (R9) MR.P SUNDI MR.B D DEKA MS.D DEKA MR T CHHETRI (R9) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 14 i.e. ORIGINAL COURT NO. 19.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10
IN THE MORNING SESSION AND ITEM NOS. 11
TO 38 IN THE AFTERNOON SESSION.**

**THESE ITEMS WILL BE TAKEN VIA REMOTE
VIDEO CONFERENCING]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
20	WP(C)/3056/2017	M/S. NEW TECH STEEL and ALLOYS PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI MR.M L GOPE	SC, FINANCE & TAXATION
21	WP(C)/3333/2017	M/S. NEW TECH STEEL and ALLOYS PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION
22	WP(C)/6138/2017	M/S ATANU GANGULY AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI MR.M L GOPE	SC, FINANCE and TAXATION MR.S C KEYAL MR.B GOGOI MR. B SARMA SC, CENTRAL EXCISE SC, RAILWAY
23	WP(C)/7214/2017	M/S. PURBANCHAL CEMENT LTD. Versus THE UNION OF INDIA and 5 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	MR. B SARMA SC, CENTRAL EXCISE CUSTOMS
24	WP(C)/1828/2019	RAJ COKE INDUSTRIES, Versus STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI SC, INDUSTRIES AND COMMERCE
25	WITH WP(C)/3937/2018	EASTERN TECHNOLOGY GROUP Versus INDIAN INSTITUTE OF TECHNOLOGY AND 2 ORS.	MR. S BANIK MR K K GHOSH	MR. R P KAKOTI (R1-3) MR. A K DUTTA (R1-3) MR. S SUTRADHAR (R1-3) SC, IIT

26	WITH WP(C)/5917/2018	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
27	WITH WP(C)/5931/2018	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
28	WITH WP(C)/5932/2018	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
29	WITH WP(C)/5954/2018	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
30	WITH WP(C)/5957/2018	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
31	WITH WP(C)/5960/2018	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
32	WITH WP(C)/5980/2018	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
33	WITH WP(C)/6027/2018	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
34	WITH WP(C)/1843/2019	SHEO SHAKTI COKE INDUSTRIES Versus STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
35	WITH WP(C)/1860/2019	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE

36	WITH WP(C)/2096/2019	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION
37	WITH WP(C)/2111/2019	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
38	WITH WP(C)/2138/2019	SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE

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LEAVE NOTE OF ADVOCATES FOR 04/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 15 i.e. ORIGINAL COURT NO. 20.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15
IN THE MORNING SESSION AND ITEM NOS. 16
TO 35 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING</u>				
34	AB/1560/2020 FIXED	DIPEN SUTRADHAR Versus THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM
<u>OTHER MATTERS</u>				
35	Crl.Pet./416/2020 (ORDERS), B/O	MD. HANIMUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. A LAL MR A BRAHMA	PP, ASSAM

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